

National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi - 110001

No. NGT/(PB)/440/RTI/ADMN/2014/455

April 20, 2016

ORDER

In partial modification of the earlier order issued in this regard, consequent upon repatriation of Ms. Ruchi Sonkar, SO(CPIO) of Bhopal Bench w.e.f. 24.03.2017, **Sh. Pradeep Kushwah, Deputy Registrar**, is hereby appointed as CPIO under Section 5 of the Right to Information Act, 2005, for the NGT, Central Zone Bench at Bhopal.

This issues with the approval of Competent Authority.

(Mukesh Kumar Gupta)
Registrar General & Head of Office

To

Mr. Pradeep Kushwah,
Ld. Deputy Registrar,
Through Ld. Registrar,
NGT, CZB, Bhopal

20 APR 2017

Copy to :-

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General, NGT(PB)
3. The Registrar, All Zonal Benches of NGT at Bhopal, Pune, Chennai & Kolkata
4. The Deputy Registrar, NGT(PB)
5. Incharge, All Sections, NGT(PB)
6. Sh. Kundan Singh, CPIO, NGT(PB)
7. Consultant (Admin)
8. NGT website
9. Concerned Office Files (440).
10. Guard File
11. Personal File

(Mukesh Kumar Gupta)
Registrar General & Head of Office

20 APR 2017

Received in RBS 21/4/2017 11:40 am